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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P.(I) (COMM.) 75/2023

MAHALUXMI BUILDTECH LIMITED & ANR.

..... Petitioners

Through: Ms. Pooja M. Saigal and Mr.Simrat Singh Pasay, Advocates (M:9810137113)

versus

ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED Respondent

Through: Appearance not given

CORAM: MS. VANDANA JAIN (DHJS) JOINT REGISTRAR(JUDICIAL) <u>O R D E R</u> 04.07.2023

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I.A. 7620/2023 (U/S 151 CPC filed by R-1 for condonation of delay in filing reply to the petition)

Learned counsel for the petitioners gives no objection to the application.

In view of no objection given on behalf of the petitioners, the delay in filing reply to the petition is condoned. The reply is taken on record.

I.A. stands disposed of.

VANDANA JAIN (DHJS) JOINT REGISTRAR (JUDICIAL)

JULY 4, 2023/tp

This is a digitally signed order.

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